

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1552**

TO BE ANSWERED ON THE 25TH JULY, 2017/ SHRAVANA 3, 1939 (SAKA)

FUNDING OF TERROR ACTIVITIES

**1552. SHRI NINONG ERING:
SHRI JYOTIRADITYA M. SCINDIA:
SHRI P.C. MOHAN:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the National Investigation Agency (NIA) has recently conducted raids at several places in Jammu and Kashmir and other parts of the country in connection with funding of terror activities;

(b) if so, the details of the outcome of the raids conducted by NIA;

(c) whether the Government has taken cognizance of the matter of funding to Kashmiri separatists leaders involved in such cases; and

(d) the details of the enquiry made therein and the follow up action taken to check such activities?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d): A case RC-10/2017/NIA/DLI has been registered by the National Investigation Agency (NIA) on 30.05.2017 against Hafiz Muhammad Saeed and members/cadres of some separatist and terrorist organisations on the allegation of funding the separatist and terrorist activities in Jammu and Kashmir. In connection thereof, the NIA has conducted searches at different places in Jammu and Kashmir and other parts of the country. The case is under investigation.